

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:6023
ANSWERED ON:03.05.2013
GAS PIPELINE DISTRIBUTION NETWORK
Ju Dev Shri Dilip Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any specific proposal is under consideration of the Petroleum and Natural Gas Regulatory Board (PNGRB) for local gas pipe line distribution network under Public Private Partnership (PPP) mode in the country including Chhattisgarh during the current financial year;
- (b) if so, the details thereof; and
- (c) the time by which the proposal is likely to be approved by the PNGRB?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) to (c): Petroleum and Natural Gas Regulatory Board (PNGRB) grants authorization for development of city or local natural gas distribution (CGD) networks through bidding process as per the provisions of the PNGRB Act, 2006 and the Regulations notified thereunder. Any entity fulfilling the eligibility criteria can participate in the bidding process.